GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 1086

TO BE ANSWERED ON MONDAY, FEBRUARY 8, 2021 / MAGHA 19, 1942 (Saka)

‘STIMULUS PACKAGES’

1086: SHRI P.C. GADDIGOUDAR:

SHRI THIRUNAVUKKARASAR SU:

Will the Minister of FINANCE be pleased to state:

a. whether the Government has announced third stimulus package to boost the Indian economy amid the ongoing Covid-19 pandemic;

b. the details of packages announced since the outbreak of pandemic, state-wise including Tamil Nadu;

c. whether the desired results have been witnessed in the economy with the announcement of stimulus packages and if so, the details thereof, sector-wise;

d. the extent to which the stimulus packages have helped in boosting the ailing economic situation, promoting employment opportunities and improving the livelihood of common man in the country;

e. whether the Government is planning to come out with another stimulus package in the coming months to rescue the ailing sectors of the country and if so, the details thereof along with the time by which the package is likely to be announced; and

f. the details of expenditure so far incurred by the Government on the stimulus packages, sector-wise?

ANSWER

MINISTER OF STATE (FINANCE)
(SHRI ANURAG SINGH THAKUR)

(a) to (d): The Government of India had announced AatmaNirbhar Bharat Packages (ANB) 1.0, 2.0, and 3.0 on 13th May, 2020 to 17th May, 2020, 12th October, 2020 and 12th November 2020 respectively. The Aatmanirbhar Bharat Packages comprise of various long-term schemes/programmes/policies announced with the objective of fighting COVID-19 and to make the country self-reliant. The Government has also announced a Rs 1.70 Lakh Crore Pradhan Mantri Garib Kalyan Package (PMGKP) on 26.03.2020 to help the poor in the fight against Corona Virus. A Statement indicating details of PMGKP and ANB are at Annexure-I. The astute support provided by
the Atmanirbhar Bharat Mission has placed the economy firmly on the path of revival. While the lockdown resulted in a 23.9 per cent contraction in GDP in Q1 (2020-21), the recovery has been a V-shaped one as seen in the 7.5 per cent decline in Q2 and the recovery across all key economic indicators. Starting July, a resilient V-shaped recovery is underway, as demonstrated by the recovery in GDP growth in Q2 after the sharp decline in Q1. Key indicators like E-way bills, rail freight, GST collections and power consumption have surpassed previous year levels. Further, the reignited inter and intra state movement and record-high monthly GST collections have marked the unlocking of industrial and commercial activity.

(e): The Government announces schemes/programmes and undertakes various measures to boost the economy from time to tame based on the requirement.

(f): In view of the resource requirement to meet challenges posed by COVID-19 pandemic, additional borrowing limit of upto 2 percent of GSDP, which is equivalent to Rs.4,27,302 crore has been allowed to States over and above normal borrowing limit of 3 percent of GSDP for the year 2020-21. One percent of this is subject to implementation of following four specific State level reforms, where weightage of each reform is 0.25 percent of GSDP: (a) Implementation of One Nation One Ration Card Scheme (b) Ease of doing business reforms (c) Urban Local Body/Utility reforms & (d) Power Sector Reforms. Out of 2 percent of GSDP, permission of 0.5 percent(untied) of projected GSDP amounting to Rs.1,06,830 crore was issued to States for raising open market borrowing (OMB) during 2020-21. Also, the condition of implementing at least three out of four reforms for availing 0.5% of GSDP was relaxed for States opting for option 1 of borrowing for meeting the shortfall arising on account of GST implementation. All States have already favoured Option-1 and additional borrowing permission of Rs.1,06,830 crore has been granted. Many States have carried out the stipulated reforms and thus have been granted reform linked borrowing permission. Till 02.02.2021, States have been allotted additional borrowing for implementation of One Nation One Ration Card System, 11 States for implementation of ease of doing business reforms, 5 States for implementation of local body reforms and 2 States for Implementation of Direct Benefit Scheme to farmers under power sector reform. Total reform linked additional borrowing permission issued till 02.02.2021 to the States stands at Rs.73,257 crore. Under the scheme 'Special Assistance to States for Capital Expenditure', special assistance has been provided to the States Governments in the form of 50 year interest free loan up to an overall sum not exceeding Rs.12,000 crore. Capital Expenditure proposals of 27 States amounting to Rs.11179.5 crore have been approved and an amount of Rs.5589.70 crore has been releases as first instalment to them in the Financial Year 2020-21.

A Statement indicating details of expenditure incurred by various Ministries/Department under ANB, wherever applicable is at Annexures-II. Further, a Statement indicating benefits provided under ANB & PMGKP to mitigate the suffering of people due to COVID-19 and MSMEs [through Emergency Credit Line Guarantee Scheme (ECLGS) is at Annexure-III
Statement referred to in reply to parts (a) to (d) of Lok Sabha Unstarred Question No. 1086 for 08.02.2021

Details of PMGKY

I. Insurance scheme for health workers fighting COVID-19 in Government Hospitals and Health Care Centres was launched w.e.f. 30.03.2020 to provide comprehensive personal accident cover of Rs. 50 lakh to around 22.12 lakh public healthcare providers, including community health workers, who may have to be in direct contact and care of COVID-19 patients and who may be at risk of being impacted by this. On account of the unprecedented situation, private hospital staff/retired/volunteer/local urban bodies/contract/daily wage/ad-hoc/outsourced staff requisitioned by States/Central hospitals/autonomous hospitals of Central/States/UTs, AIIMS & INIs/hospitals of Central Ministries, drafted for COVID19 related responsibilities, were are also covered under the scheme.

II. PM Garib Kalyan Ann Yojana- Additional allocation of food grain @ 5 kg per person per month free of cost was provided to all beneficiaries covered under the targeted public distribution system (Antyodaya Anna Yojana & Priority Households), including those covered under Direct Benefit Transfer (DBT). Further, Pulses according to regional preferences @ 1 kg per family were provided for three months, free of cost. The scheme has been extended till November, 2020.

III. Benefit to farmers: The first installment of Rs 2,000 due in 2020-21 was front-loaded and paid in April 2020 itself under the PM KISAN Yojana, covering about 8.7 crore farmers.

IV. Cash transfers-
   a) Help to Poor: A total of 20.40 crores (approx) PMJDY women account-holders were given an ex-gratia of Rs 500 per month for three months.
   b) Gas cylinders: Free of cost LPG cylinders to 8 crore beneficiaries of Pradhan Mantri Ujjwala Yojana (PMUY) was provided under PMGKP w.e.f. 01.04.2020 with a budgetary support of 13000 crore. Cash advances for buying the cylinders were transferred to the bank account of the beneficiaries. The scheme was extended till September 30, 2020 for those beneficiaries who have been credited with the advance for buying refills, but have not been able to buy the free cylinders till 30.06.2020.
   c) Help to low wage earners in organised sectors: Wage earners, earning below Rs 15,000 per month, in businesses having less than 100 workers, were provided Twenty four (24) percent of the monthly wages into their PF accounts, for three months to prevent disruption in their employment. The scheme was extended for another three months, i.e., till August 2020.
   d) Support for senior citizens (above 60 years), widows and Divyang: An amount of Rs.1000/- to around 3 crore aged widows and people in Divyang category was provided.

V. MNREGA- Wages were increased by Rs 20 with effect from 1 April, 2020. This wage increase was estimated to provide an additional Rs 2,000 benefit annually to a worker and benefit approximately 13.62 crore families.

VI. Self-Help groups: Limit of collateral free lending was increased from Rs 10 to Rs 20 lakhs for women organized through 63 lakhs Self Help Groups (SHGs), who support 6.85 crore households.

Other components of PM Garib Kalyan package

(a) Organized sector: Employees’ Provident Fund Regulations was amended to include Pandemic as the reason to allow non-refundable advance of 75 percent of the amount or three months of the wages, whichever is lower, from their accounts.

(b) Building and Other Construction Workers Welfare Fund: Welfare Fund for Building and Other Constructions Workers has been created under a Central Government Act. There are around 3.5 Crore registered workers in the Fund. State Governments were directed to utilise this fund to provide assistance and support to these workers to protect them against economic disruptions.

(c) District Mineral Fund: The State Government were asked to utilise the funds available under District Mineral Fund (DMF) for supplementing and augmenting facilities of medical testing, screening and other requirements in connection with preventing the spread of COVID-19 pandemic as well as treating the patients affected with this pandemic.
ANB Announcements

A. Announcements made on 13.05.2020
1. Rs 3 lakh crore Emergency Working Capital Facility for Businesses, including MSMEs
2. Rs 20,000 crore Subordinate Debt for Stressed MSMEs
3. Rs 50,000 crore equity infusion through MSME Fund of Funds
4. New Definition of MSME and other Measures for MSME
5. No Global tenders for Government tenders of up to Rs 200 crore
6. Extending the Employees Provident Fund Support for business and organised workers for another 3 months for salary months of June, July and August 2020
7. EPF Contribution to be reduced for Employers and Employees for 3 months to 10% from 12% for all establishments covered by EPFO for next 3 months
8. Rs 30,000 crore Special Liquidity Scheme for NBFC/HFC/MFIs
9. Rs 45,000 crore Partial credit guarantee Scheme 2.0 for Liabilities of NBFCs/MFIs
10. Rs 90,000 crore Liquidity Injection for DISCOMs
11. Relief to Contractors given by extension of up to six months for completion of contractual obligations, including in respect of EPC and concession agreements
12. Relief to Real Estate Projects the registration and completion date for all registered projects will be extended up to six months.
13. Tax relief to business as pending income tax refunds to charitable trusts and non-corporate businesses and professions to be issued immediately
14. Reduction in Rates of ‘Tax Deduction at Source’ and ‘Tax Collected at Source’ by 25% for the remaining period of FY 20-21
15. Due Dates for various tax related compliances extended

B. Announcements made on 14.05.2020
16. Free food grains supply to Migrants for 2 months.
17. Technology system to be used enabling Migrants to access PDS(Ration) from any Fair Price Shops in India by March, 2021-One Nation one Ration Card
18. Scheme for Affordable Rental Housing Complexes for Migrant Workers and Urban Poor to be launched
19. 2% Interest Subvention for 12 months for Shishu MUDRA loanee- Relief of Rs. 1500 crore
20. Rs 5000 crore Credit facility for Street Vendors.
21. Rs 70,000 crore boost to housing sector and middle income group through extension of Credit Linked Subsidy Scheme for MIG under PMAY(Urban)
22. Rs 6,000 crore for Creating employment using CAMPA funds
23. Rs 30,000 crore Additional Emergency Working Capital for farmers through NABARD
24. Rs 2 lakh crore concessional credit boost to 2.5 crore farmers under Kisan Credit Card Scheme

C. Announcements made on 15.05.2020
25. Rs 1 lakh crore Agri Infrastructure Fund for farm-gate infrastructure for farmers
26. Rs 10,000 crore scheme for formalisation of Micro Food Enterprises (MFE)
27. Rs 20,000 crore for Fishermen through Pradhan Mantri Matsya Sampada Yojana (PMMSY)
28. National Animal Disease Control Programme
29. Setting up of Animal Husbandry Infrastructure Development Fund - Rs. 15,000 crore
30. Promotion of Herbal Cultivation : outlay of Rs 4,000 crore
31. Beekeeping initiatives – Rs 500 crore
32. From ‘TOP’ to TOTAL – Rs 500 crore
33. Measures for Governance and Administrative Reforms for Agriculture Sector
   i. Amendments to Essential Commodities Act to enable better price realisation for farmers
   ii. Agriculture Marketing Reforms to provide marketing choices to farmers
   iii. Agriculture Produce Price and Quality Assurance
D. Announcements made on 16.05.2020

34. commercial Mining introduced in Coal Sector
35. Diversified Opportunities in Coal Sector
36. Liberalised Regime in Coal Sector
37. Enhancing Private Investments and Policy Reforms in Mineral Sector
38. Enhancing Self Reliance in Defence Production
39. Policy Reforms in Defence Production
40. Efficient Airspace Management for Civil Aviation
41. More World-Class Airports through PPP
42. India to become a global hub for Aircraft Maintenance, Repair and Overhaul (MRO)
43. Tariff Policy Reform in Power Sector; Privatization of Distribution in UTs
44. Boosting private sector investment through revamped Viability Gap Funding Scheme in Social Sector
45. Boosting private participation in space activities
46. Reforms in Atomic Energy Sector

E. Announcements made on 17.05.2020

47. Rs 40,000 crore increase in allocation for MGNREGS to provide employment boost
48. Increased investments in Public Health and other health reforms to prepare India for future pandemics
49. Technology Driven Education with Equity post-COVID
50. Further enhancement of Ease of Doing Business through IBC related measures
51. Decriminalisation of Companies Act defaults
52. Ease of Doing Business for Corporates
53. Public Sector Enterprise Policy for a New, Self-reliant India
54. Increase borrowing limits of States from 3% to 5% for 2020-21 only & promoting State level reforms

F. Announcements made on 12th October 2020

55. LTC Cash Voucher Scheme- cash payment to employees in lieu of one LTC during 2018-21, (full payment on Leave encashment and tax-free payment of LTC fare)
56. Special Festival Advance Scheme- interest-free advance of Rs. 10,000, in the form of a prepaid RuPay Card, to be spent by March 31, 2021.
57. Capital Expenditure Boost for States- A special interest-free 50-year loan to states for ₹12,000 crore capital expenditure
   - ₹200 crore each for 8 North East states
   - ₹450 crore each Uttarakhand, Himachal
   - ₹7,500 crore for remaining states, as per share of Finance Commission’s devolution
58. Capital Expenditure Boost for the Centre-Additional budget of ₹25,000 crore (in addition to ₹4.13 lakh crore given in Budget 2020-21) provided for capital expenditure on roads, defence, water supply, urban development and domestically produced capital equipment.

G. Announcements made on 12th November 2020

59. Aatma Nirbhar Bharat Rozgar Yojana- to incentivize job creation during COVID-19 recovery. If EPFO-registered establishments take in new employees without EPFO numbers or those who lost jobs earlier, the Yojana will benefit these employees.
60. Emergency Credit Line Guarantee Scheme for MSMEs, businesses, MUDRA borrowers and individuals (loans for business purposes), extended till March 31, 2021. Credit guarantee support scheme launched for Healthcare sector and 26 sectors stressed due to COVID-19. Entities will get
additional credit up to 20% of outstanding credit; repayment can be done in five years (1 year moratorium + 4 years repayment).
61. Production Linked Incentive worth ₹ 1.46 Lakh Crore offered to 10 champion sectors.
62. ₹ 18,000 Crore Additional outlay for PM Awaas Yojana – Urban
63. Support for Construction & Infrastructure – Relaxation of Earnest Deposit Money &
Performance Security on Government Tenders
64. Income Tax relief for Developers & Home Buyers
65. Platform for Infra Debt Financing
66. Support for Agriculture: ₹ 65,000 Crore for subsidized fertilizers
67. Boost for Rural Employment: Additional outlay of ₹ 10,000 Crore is being provided for PM
Garib Kalyan Rozgar Yojana. Funds can be used for MGNREGA or for Gram Sadak Yojana, this will
help accelerate rural economy.
68. Boost for Project Exports ₹ 3,000 Crore boost to be given for project exports through
assistance given by India to developing countries under Indian Development and Economic
Assistance Scheme (IDEAS Scheme). This will help EXIM Bank facilitate these Line of Credit
development assistance activities and promote exports from India.
69. Capital and Industrial Stimulus ₹ 10,200 Crore additional budget stimulus will be provided
for capital and industrial expenditure on defence equipment, industrial infrastructure and green
energy.
70. R&D grant for COVID Vaccine; ₹ 900 Crore is being provided to Department of Biotechnology
for research activities related to COVID-19 vaccine development. This does not include cost of
vaccine or logistics for vaccine distribution (whatever is required for that will be provided)****
## Annexure-II

Statement referred to in reply to parts (f) of LSUSQ No.1086 for 08.02.2021

<table>
<thead>
<tr>
<th>No.</th>
<th>Name of the Ministry/Department</th>
<th>Name of the Scheme</th>
<th>Allocation for FY 2020-21</th>
<th>Expenditure as on 22.1.2021</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Department of Financial Services</td>
<td>Assistance to National Credit Guarantee Trustee Company Ltd. (ECLGS) (ECLGS 1.0 and ECLGS 2.0)</td>
<td>4000.00 Cr</td>
<td>4000.00 Cr</td>
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<tr>
<td>2.</td>
<td>-do-</td>
<td>Subsidy to SIDBI on Interest Subvention of 2% on prompt (subsidies)</td>
<td>1232.00 Cr</td>
<td>775.00 Cr</td>
</tr>
<tr>
<td>3.</td>
<td>-do-</td>
<td>Subscription to the share capital EXIM Bank</td>
<td>1300.00 Cr</td>
<td>1300.00 Cr</td>
</tr>
<tr>
<td>4.</td>
<td>-do-</td>
<td>Loan for settlement of claims on invoking guarantee given by Government under Partial Credit Guarantee Scheme</td>
<td>500.00 Cr</td>
<td>0.00</td>
</tr>
<tr>
<td>5.a</td>
<td>-do-</td>
<td>Loan for settlement of claims on invoking guarantee given by Government under Special Liquidity Scheme</td>
<td>500.00 Cr</td>
<td>0.00</td>
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<tr>
<td>5.b</td>
<td>-do-</td>
<td>Rs 30,000 crores Additional Emergency Working Capital Funding for farmers through NABARD</td>
<td>As on 22.01.2021, Rs. 25,000 crore has been disbursed by NABARD out of Rs. 30,000 crore additional refinance support for crop loan requirement of Rural Co-op Banks &amp; RRB. Balance amount of Rs. 5000 crore under SLF allocated to NABARD by RBI for smaller NBFCs and NBFC-MFIs. As on 22.01.2021, NABARD has sanctioned &amp; disbursed Rs. 992 crore and Rs.715 crore respectively under this fund.</td>
<td></td>
</tr>
<tr>
<td>6.</td>
<td>-do-</td>
<td>Special saturation drive to provide concessional credit through KCC farmers including PM-KISAN beneficiaries, Fisherman and Animal Husbandry Farmers.</td>
<td>Total coverage as on 22.1.2021: 185.34 lakh KCC with a KCC credit limit of Rs. 1.74 lakh crore (approx).</td>
<td></td>
</tr>
<tr>
<td>7.</td>
<td>DPIIT</td>
<td>National Industrial Corridors Development and Implementation Trust (NICDIT)</td>
<td>1200.00 Cr</td>
<td>1200.00 Cr</td>
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<tr>
<td>8.</td>
<td>-do</td>
<td>Budgetary support under Goods and Services Tax Regime to the units located in State of J &amp; K Uttrakhand, H P and North Eastern States including Sikkim</td>
<td>1716.00 Cr</td>
<td>1716.00 Cr</td>
</tr>
<tr>
<td>9.</td>
<td>Department of Animal Husbandry and Dalrying</td>
<td>National Animal Disease Control Programme (NADCP)</td>
<td>-</td>
<td>515.72 Cr</td>
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<tr>
<td>10.</td>
<td>Department of Fisheries</td>
<td>PMMSY</td>
<td>560 Cr</td>
<td>422.33 Cr</td>
</tr>
<tr>
<td>11.</td>
<td>Department of Agriculture, Cooperation &amp; Farmers Welfare</td>
<td>Financing facility under Agriculture Infrastructure Fund (AIF)- Rs. 1 Lakh Crore will be provided by banks and financial institutions as loans to Primary Agricultural Credit Societies (PACS), Marketing Cooperative Societies, Farmer Producers Organizations (FPOs), etc.</td>
<td>Rs. 2991 Cr. sanctioned by NABARD to 3055 PACS &amp; Rs. 286 Cr. To entities other than PACs</td>
<td></td>
</tr>
<tr>
<td>12.</td>
<td>-do-</td>
<td>The National Bee and Honey Mission (NBHM)</td>
<td>11 project proposals for total assistance of Rs. 2560.21 lakhs for funding under NBHM approved. 1&quot; instalment (50%) of sanctioned amount released to the sanctioned projects.</td>
<td></td>
</tr>
<tr>
<td>18.</td>
<td>Department of Economic Affairs</td>
<td>Rs 30,000 crore Special Liquidity Scheme for NBFCs/HFCs/MFIs</td>
<td>A total of ₹ 71,25,51,62,900/- has been disbursed by way of 28 instruments to 23 NBFCs/HFCs. Repayment of principal and interest amounting to ₹ 72,49,60,15,809/- for all instruments has been received</td>
<td></td>
</tr>
<tr>
<td>19.</td>
<td>Ministry of Food Processing Industries</td>
<td>PM Formalisation of Micro food processing Enterprises scheme</td>
<td>A total amount of Rs.1,03,83,33,000/- has been released to States/UTs, National Institute of Food Technology Entrepreneurship and Management and Indian Institute of Food Processing Technology.</td>
<td></td>
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<table>
<thead>
<tr>
<th>No.</th>
<th>State</th>
<th>FMI FY</th>
<th>Neograin Qty (Qnty)</th>
<th>Neograin beneficiaries</th>
<th>Palan/Cham Quantities (Qnty)</th>
<th>Palan/Cham beneficiaries</th>
<th>Bilal delivered against advance or reimbursed</th>
<th>Amount Transferred (in lakh)</th>
<th>Guarantee Nisi</th>
<th>Guarantee amount (cr)</th>
<th>FMI Neograin (in 10s)</th>
<th>FMI Chans (in 10s)</th>
<th>Total Qty (Qnty) (May-June)</th>
<th>Total Neograin (May-June)</th>
<th>No of beneficiaries</th>
<th>Amount (in 10s)</th>
<th>Total beneficiaries</th>
<th>Amount (in 10s)</th>
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<td>Andhra Pradesh</td>
<td>3,281</td>
<td>19,530</td>
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<td>21,554</td>
<td>557</td>
<td>1,885</td>
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<td>9,840</td>
<td>15,560</td>
<td>23,690</td>
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<td>Assam</td>
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